

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C.P. NO. 106(ND)/09

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
26.09.2017**

**NAME OF THE COMPANY:** M/s. Data Infosys Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

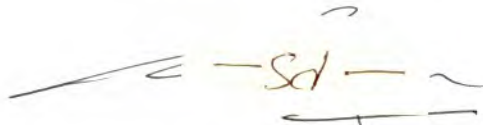
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s)	: Mr. Dhawal Jain, Advocate		
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	For the Respondent (s)	: Mr. R. K. Gupta, Advocate Mr. Swaralipi Deb Ray, Advocate		
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**ORDER**

Re-notify this case on 4<sup>th</sup> October, 2017, *in view of the Special Bench  
being constituted*



**(S. K. Mohapatra)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**